

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3227
ANSWERED ON:19.12.2008
APPOINTMENT OF MANAGERIAL PERSONNEL
Patel Shri Kishanbhai Vestabhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether a large number of applications relating to the appointment of and payment of remuneration to Managerial Personnel are pending with the Government;
- (b) if so, the details thereof during the last three years and the current year with the reasons therefore; and
- (c) the details of the steps being taken by the Government to clear these backlog of applications?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

(a)&(b): MCA-21 has been implemented to facilitate, inter-alia, on-line submission of applications for appointment/payment of managerial remuneration by the companies and also to ensure transparency and speedy disposal. The reasons for delay in disposal of applications are mainly because of submission of incomplete applications by the applicant companies; supporting and statutory documents are not filed and/or are not in consonance with the information given in the application form, due to which the applicants are asked for clarifications. This prolongs the period of processing. Details of applications for appointment and payment of remuneration to managerial personnel are available at Annex.

(c)i) After the implementation of MCA-21, on-line submission and processing of applications is being done to reduce delays.

ii) In the on-line processing of cases, any deficiency in an application is being communicated on-line to reduce the time of processing.

iii) The companies are advised to provide complete information in the application along with all supporting documents.